

Arvind Khandelwal Vs New Okla Industrial Development Authority Through CEO

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 4, 2024

Hon'ble Judges: Binoy Kumar, Presiding Member; Saroj Yadav, Member

Bench: Division Bench

Advocate: Arjun Jain, Ankit Kumar

Final Decision: Dismissed

Judgement